

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2539
ANSWERED ON:05.08.2015
Violation of Human Rights by KVS
Singh Shri Bharat

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that Kendriya Vidyalaya Sangathan (KVS) has been found guilty for violation of human rights and the National Human Rights Commission has asked the Government to impose penalty of Rs. 5000 per girl student on the said sangathan; and
(b) if so, the details thereof and the details of the steps taken by the Government in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) & (b) No, Madam. However, National Human Right Commission (NHRC) has issued a Show Cause Notice dated 24.06.2015 which has been replied to by Kendriya Vidyalaya Sangathan (KVS) on 28.07.2015.
